

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 8926- JK (LD) of 2026

DATED:- 17 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Health and Medical Education Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to the Government

Dated 17.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Commissioner/Secretary to the Government, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Officer In Charge Litigation (OIC).
9. Private Secretary to Chief Secretary for information of Chief Secretary
10. Private Secretary to Commissioner/Secretary Law.
11. Incharge Website.
12. Government Order file.
13. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 8926-JK (LD) of 2026 dated 17.07.2026

S. No.	Case No. & Title of the case	OIC
1	OA No. 282/2024 titled Ghulam Mohammad Dar Vs Union Territory of J&K and others.	Dr. Nighat Yasmeen Sheikh, Deputy Director Health Services (HQ), Kashmir email id: dhskashmir2020 @gmail.com)
2	SWP No. 1083/2018 titled Sadhu Singh & Ors Vs State of J&K & Ors.	DR. Parvaiz Ahmed Khan, Chief Medical Officer, Poonch, E-mail. cmopoonch@gmail.com
3	OA No. 132/2022 titled Mohd Ashraf & Anr. Vs UT of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services , Jammu (Mobile No. 7006132304)
4	TA No. 262/2025 titled Pardeep Singh Vs UT of J&K & Ors	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services , Jammu (Mobile No. 7006132304)
5	TA No. 3674/2020 titled Gian Singh Vs UT of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services , Jammu (Mobile No. 7006132304)
6	TA No. 3675/2020 titled Waryam Singh Vs UT of J&K & Ors.	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services , Jammu (Mobile No. 7006132304)
7	RA No 43/2025 titled Amit Sharma & Ors Vs State of J&K and Ors in TA No 7309/2021	Dr. Ratesh Khullar, Controller of Store (H), Directorate of Health Services , Jammu (Mobile No. 7006132304)
8	SWP No. 1164/2018 titled Nusrat Nabi Vs UT of Jk & Ors.	Dr. A.G. Raina, Chief Medical Officer Baramulla, Phone No. 7006689922, cmo.baramulla123@JKgov.in
9	WP(C) No. 350/ 2020 titled Diksha Choudhary Vs UT of J&K & Ors.	Dr. Vidhi Bhatial, Chief Medical Officer, Samba



